

OPEN COURT

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

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Allahabad : Dated this 3rd day of August, 1999

Original Application No. 1032 of 1998

District : Kanpur City

CORAM :-

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S.K. Agrawal, J.M.

Manoj Kumar Chandra  
S/o Sri Mahesh Chandra,  
R/o 7/109, Swaroop Nagar, Kanpur City.

(Sri OP Gupta, Advocate)

..... Applicant

versus

1. Union of India  
Through the Secretary to the  
Ministry of Communication (Post)  
Dak Bhawan, New Delhi-110001.
2. The Post Master General  
Kanpur Region, Kanpur-208001.
3. The Assistant Superintendent Post Offices,  
East Sub Division,  
Kanpur City.

(Sri NB Singh, Advocate)

..... Respondents

Q R D E R (Oral)

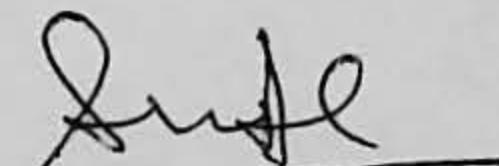
By Hon'ble Mr. S. Dayal, A.M.

The applicant has filed this OA for the direction to the respondents to consider his name alongwith the names sponsored by the Employment Exchange, Kanpur and select if found within the zone of merit. The applicant had mentioned in his OA that he had applied for the post of EDSV in Falimabad Post Office on 25-8-1998 which was despatched by Speed Post. The applicant also claims that he had all qualifications which were required for the post of EDSV. We find from the counter reply filed by the respondents that the case of the applicant has been considered alongwith other candidates in compliance of

the interim directions of the Tribunal. The result has, however, not been declared. The interim order is operating.

2. Since the main relief claimed by the applicant has already allowed by the respondents and the applicant has been <sup>considered</sup> ~~transferred~~, therefore, we now direct that the respondents may declare the result of the selection and appoint the persons who may have been found fit for selection. The interim order is vacated. The OA is disposed of ~~in these terms~~.

3. No order as to costs.

  
Member (J)  
Member (A)

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